

HANDBOOK
FOR
MEMBERS LOK SABHA



सत्यमेव जयते

LOK SABHA SECRETARIAT
NEW DELHI

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PREFACE

The Handbook is intended to serve as a guide on various Parliamentary matters to Members of Lok Sabha, particularly new Members.

2. The information contained in this publication is not exhaustive. It cannot be quoted as an authority. For that purpose, Members are requested to cite and rely upon only the provisions of the Constitution, the Rules of Procedure and Conduct of Business in Lok Sabha, or the Directions issued by the Speaker under the Rules of Procedure, Rulings from the Chair, established conventions and practices, etc.

3. References to rules at various places in this publication, unless the context otherwise requires, are references to the Rules in the Rules of Procedure and Conduct of Business in Lok Sabha.

NEW DELHI

SECRETARY GENERAL